

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.

CP (IB) No. 5/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	NU Vista Ltd. -Vs- Bhilai Jaypee Cement Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Anurag Pati, Adv.

For Respondent (s)

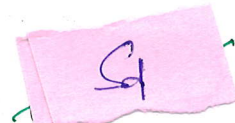
Mr. Shakti Shekhar, Adv.

ORDER

Ld. Counsel Mr. Anurag Pati appears for the petitioner/ Operational Creditor. Respondent is represented by Ld. Counsel Mr. Shakti Shekhar. At the request of the respondent counsel, two weeks' time is extended to file reply. Copy of the reply thereof shall be serve on the counsel on record for the petitioner. After receipt of the reply, petitioner may file rejoinder, if any. List the matter on 11.06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)